

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4338

ANSWERED ON:29.08.2011

AVAILABILITY OF AMMONIUM NITRATE

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the ammonium nitrate having explosive characteristics is easily available in the market;
- (b) if so, whether the Government proposes to amend the Explosive Act, 1984 to regulate the use of ammonium nitrate and if so, the details thereof; and
- (c) the steps taken/proposed to be taken to regulate manufacture, storage, transport and sale of explosive items including ammonium nitrate in the country to avoid misuse of such chemical substances by terror groups?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): At present there is no regulation or control over the availability or use of Ammonium Nitrate in India.
- (b): In exercise of the powers conferred by Section 17 of the Explosives Act, 1884 (IV of 1884), Ammonium Nitrate has been brought within the purview of Explosives Act, 1884 through a Notification of the Department of Industrial Policy and Promotion in the Gazette of India vide S.O. No.1678(E) dated 21st July, 2011.
- (c): Draft Ammonium Nitrate Rules to regulate the use of Ammonium Nitrate for bonafide purpose by incorporating provisions relating to its safe transport, storage, sale, use, import/export etc. are under process of formulation.